

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Second Appeal No. 475 of 2003

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Govind Chandra Bisai & Ors.	Appellants
Versus			
Prabhakar Bisai and Ors.	Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants	:	Mr. Tapas Roy, Advocate.
For the Respondents	:	

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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08/10.09.2021 On the ground of suffering of the learned counsel for the appellants due to post COVID, put up this case after four weeks.

(Rajesh Kumar, J.)

Kamlesh/